

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 16 of 2014

Dated : 12th September, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**D.P. Chirania ... Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. D.P. Chirania, Appellant

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Ishita C Dasgupta for R-1

Mr. Bipin Gupta
Mr. S.K. Bansal for R-2 – R-4

ORDER

At the request of the Amicus Curiae, post the matter for further hearing on **24th September, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**